

O/o Principal Secretary Revenue-cum- Divisional Commissioner
Govt. of NCT of Delhi
5 Shamnath Marg, Delhi 110054



Dated: 15.06.2020

No. F Div Comm/DDMA (HQ)/2020-21/352

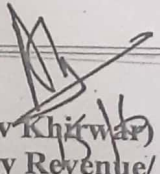
Order

Whereas, a meeting was held under Chairmanship of Hon'ble Home Minister, Union of India, to review the "Response to COVID-19 situation in Delhi", on 14 June 2020. Directions had been issued to ensure 100% house-to-house survey in the containment zone to identify COVID suspect cases. All such persons shall be tested for COVID infection and visited by authorized personnel of Government, Private Sector or NGOs within 7 Days and Arogya Sethu App is to be downloaded by all persons in the Containment Zones.

Whereas, to implement the directive, it is essential to step up the endeavours being made by the District Authorities and visit the process of COVID management proactively. Therefore All the District Magistrates of National Capital Territory of Delhi are directed to ensure compliance of following directions:

1. House-to-house survey shall be completed in the Containment Zone of the Districts without fail within 7 days with the help of Assess Karo Na Digital Application, for the data to be verifiable at any given point of time. The data to be captured shall essentially include, names of person who has been surveyed, date of survey, total number of symptomatic persons, total number of persons tested, total number of persons reported positive and total population, along with names and details of all persons contained in the Containment Zone.
2. All the COVID suspected person in the Containment Zone shall be visited by the authorized personnel of Government, Private Sector or NGOs for further treatment/ care of such persons as per the guidelines of MoHFW, Government of India.
3. It shall be ensured that all the persons living in the Containment Zone must download the "Arogya Sethu App".

A report in respect of above shall be submitted to the Revenue Head Quarters, along with an abstract for each District indicating the Names of Containment Zones, Total Persons residing in Containment Zones, Number of Persons Surveyed.


(Sanjeev Khitwar)
Principal Secretary Revenue/
Divisional Commissioner

To

All District Magistrate for compliance

Copy to: for kind information to:-

1. Pr. Secretary to Hon'ble Lt. Governor, Delhi
2. Addl. Secretary to Hon'ble Chief Minister, GNCTD
3. Secretary to Hon'ble Dy. Chief Minister, GNCTD
4. Secretary to Hon'ble Minister of Health, GNCTD
5. Secretary to Hon'ble Minister of Revenue, GNCTD
6. Secretary to Hon'ble Minister of Labour, GNCTD
7. Secretary to Hon'ble Minister of Social, Welfare, GNCTD
8. Secretary to Hon'ble Minister of Food & Supply, GNCTD
9. SO to Chief Secretary, GNCTD
10. Addl. Chief Secretary (Home), Delhi.
11. Pr. Secretary (Revenue-cum-Divisional Commissioner), GNCTD
12. All members of State Executive Committee, DDMA, GNCTD.
13. System Analyst, O/o Divisional Commissioner, Delhi for uploading of the order on website-ddma.delhigovt. nic.in
14. Guard file.